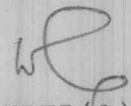


19.11.97 HON.MR.S.DAS GUPTA, MEMBER(A)

A misc. application has been filed by the respondents praying that the OA be dismissed as having become infructuous. let this M.A. be brought on record and be listed for orders on 26.12.97.


 MEMBER(A)

Uv/

O.R

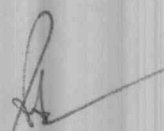
No such misc.
 application
 has been filed
 as per ~~disposal~~
 observation
 made in the
 order dated 19-11-97,
 the
 19-12-97

26/12/97

Hon. Mr. S. Dayal, AM
 Hon. Mr. D.V.R. S.G. Dattatreya, JM.

Note for the applicant. Sri P. Mathur
 for the respondents. Learned counsel for
 the applicant has not been appearing for last
 several dates as the order-sheet shows. Hence,
 this case is dismissed for default and for
 non-prosecution.


 JM,


 AM,

Q